

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 1212 of 2010
Excise Cross Objection No.41 of 2011

[(Arising out of OIA-202-209/2010/COMMR-A-/RAJ Dated-29/04/2010 passed by
Commissioner of Central Excise, Customs and Service Tax-RAJKOT]

C.C.E. & S.T.-Rajkot

.....Appellant

CENTRAL EXCISE BHAVAN,
RACE COURSE RING ROAD...INCOME TAX OFFICE,
RAJKOT, GUJARAT-360001

VERSUS

Wood Grip Fasteners

.....Respondent

Plot No. 251-252, Gidc, Phase-ii, Dared,
JAMNAGAR, GUJARAT

APPEARANCE:

Shri R P Parekh, Superintendent (AR) for the Appellant
Shri P P Jadeja, (Consultant) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR M, MEMBER (TECHNICAL)

DATE OF HEARING : 16.11.2021

DATE OF DECISION: 16.11. 2021

The Appeal is disposed of. For order, see order of date in Excise Appeal
No.1207 of 2010 in Excise Cross Objection No. 38 of 2011.

(RAMESH NAIR)
MEMBER (JUDICIAL)

(P. ANJANI KUMAR M)
MEMBER (TECHNICAL)

Mehul